

ORISSA HIGH COURT

FILING REPORT AS ON :03/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/16616/2025	SONU SONKAR VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /355 /2022 () //	
2	D-BLAPL/16617/2025	VINOD DEVRAU DEVKAR VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	//0 () //	
3	D-BLAPL/16618/2025	SUBASH BHOI VS STATE OF ODISHA	AVIRAM PATRA VS	NIMAPADA /135 /2025 () //	
4	D-BLAPL/16619/2025	BULU @ GULSAN NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /268 /2025 () //	
5	D-BLAPL/16623/2025	PINTU NAHAK VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	KABISURYANAGAR /216 /2025 () //	
6	D-BLAPL/16624/2025	JITU @ JITENDRA SAMAL VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /419 /2025 () //	
7	D-BLAPL/16628/2025	SOURAV SINGH VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /419 /2025 () //	
8	D-BLAPL/16630/2025	MUNA @ MANOJ NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BIKRAMPUR FCI /190 /2024 () //	
9	D-BLAPL/16634/2025	DIPAK RANJAN DEO @ KALIA VS STATE OF ODISHA	PANKAJ KUMAR SAHOO VS	SUKINDA /120 /2025 () //	
10	D-BLAPL/16639/2025	RABINDRA KUMAR PUHAN @ RABI VS STATE OF ODISHA	PANKAJ KUMAR SAHOO VS	SUKINDA /120 /2025 () //	
11	D-BLAPL/16646/2025	MAHENDRA SISA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MACHHKUND /15 /2025 () //	

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12	D-BLAPL/16650/2025	AJAY CHOUDHURY VS STATE OF ODISHA	BISWAJIT NAYAK VS	SECTOR-7 /126 /2021 () //	
13	D-BLAPL/16652/2025	KALIA PUHAN VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /939 /2024 () //	AOR20220000371C202500109
14	D-BLAPL/16654/2025	DASARATHI BADANAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MACHHKUND /15 /2025 () //	
15	D-BLAPL/16656/2025	BIDESHI PALEI @ NANDA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	BALIPATNA /160 /2024 () //	
16	D-BLAPL/16659/2025	KAMAL SEKH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
17	D-BLAPL/16660/2025	D.RAMU VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	CAPITAL P.S. /147 /2025 () //	
18	D-BLAPL/16666/2025	DINABANDHU SISA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MACHHKUND /15 /2025 () //	
19	D-BLAPL/16672/2025	SUDAM @ DHIREN DHALA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /468 /2024 () //	AOR20250000491C202500006
20	D-BLAPL/16673/2025	MITHUN BAGH VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	KUCHINDA /65 /2025 () //	
21	D-BLAPL/16677/2025	ALOK NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	PARJANG /67 /2025 () //	
22	D-BLAPL/16678/2025	PRAHALLADA JENA VS STATE OF ODISHA	HEMENDRA SAMAL VS	TANGI /245 /2024 () //	
23	D-BLAPL/16681/2025	UMA SANKAR DAS	BIJAYANANDA DASH	CHANDAKA P.S. /208 /2019	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/16684/2025	SARAT CHANDRA GHOSH	JYOTIRMAYA SAHOO	KODALA /317 /2025	
	BLAPL/5676/2025	VS	VS	J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE(Ganjam)	
		STATE OF ODISHA		GR/0001140/2025	
25	D-BLAPL/16685/2025	KAMAL LOCHAN KOPE	SANJAYA NARAYAN SAHOO	MALKANGIRI /488 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/16688/2025	RABI NARAYAN MOHAPATRA	SALAUDDIN KHAN	BIKRAMPUR FCI /190 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/16690/2025	JAY KRUSHNA BARIK	BUDHIRAM DAS	KANTAMAL /179 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/16696/2025	HARI BARIK	BUDHIRAM DAS	KANTAMAL /179 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/16703/2025	SUBASH BHOI	AVIRAM PATRA	NIMAPADA /144 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/16707/2025	ABHIMANYU SISA	AMIT KUMAR SAHU	CHITRAKONDA /100 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/16718/2025	NARAYAN SWAIN	DIPTI RANJAN MOHAPATRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/16723/2025	CHAUDHARI @ CHAUDHURI DHIBAR	SOUBHAGYA KUMAR DASH	GHASIPURA /171 /2024	AOR20220001631C202500135
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/16724/2025	MADHUSUDAN HARIJAN @ MADHU	AMIT BISWAL	BOIPARIGUDA /46 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/16725/2025	JAMANU SABITA @ J. SABITA	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202500136
		VS	VS	()	

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35	D-BLAPL/16730/2025	STATE OF ODISHA SHANKARSHAN BEHERA @ SHANKAR VS	TARA PRASAD MOHAPATRA VS	// BETNOTI /40 /2025 ()	
36	D-BLAPL/16731/2025	STATE OF ODISHA BIJU @ BIJAYA @ SANJAY PRADHAN VS	ARIJEET MISHRA VS	// RAJNAGAR /44 /2025 ()	
37	D-BLAPL/16733/2025	STATE OF ODISHA GIRIDHARI SAMAL VS	PRAVASH CHANDRA JENA VS	// NISCHINTAKOILI /51 /2025 ()	
38	D-BLAPL/16735/2025	STATE OF ODISHA PUSHPRAJ VETTI VS	JUGALA KISHORE PANDA VS	// / 0 ()	
39	D-BLAPL/16736/2025	STATE OF ODISHA BHIMASEN PAIKRAY VS	TARA PRASAD MOHAPATRA VS	// JODAPADAR /211 /2023 ()	
40	D-BLAPL/16738/2025	STATE OF ODISHA SITARAM MANDAL VS	TARA PRASAD MOHAPATRA VS	// KUMBHARAPARA /101 /2025 ()	
41	D-BLAPL/16739/2025	STATE OF ODISHA NAGESH YADAV VS	JUGALA KISHORE PANDA VS	// / 0 ()	
42	D-BLAPL/16740/2025	STATE OF ODISHA SUSHIL DEEP VS	TARA PRASAD MOHAPATRA VS	// / 0 ()	
43	D-BLAPL/16742/2025	STATE OF ODISHA DEEPAK SINGH VS	TARA PRASAD MOHAPATRA VS	// JHARPOKHARIA /317 /2024 ()	
44	D-BLAPL/16746/2025	STATE OF ODISHA RAMESH KUMBHAR VS	TARA PRASAD MOHAPATRA VS	// / 0 ()	
45	D-BLAPL/16747/2025	STATE OF ODISHA SMRUTIRANJAN SAMADARSI VS STATE OF ODISHA	AMRITA MISHRA VS	// CHAULIAGANJA /187 /2024 ()	

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46	D-BLAPL/16751/2025	KHURSHID RABBANI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARBIL /39 /2025 () //	
47	D-BLAPL/16756/2025	PANDU KUMAR BEHERA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BINIKA /288 /2022 () //	
48	D-BLAPL/16761/2025	SANTOSH BHOI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /67 /2025 () //	
49	D-BLAPL/16762/2025	SANJAY KUMAR NAIK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	JASHIPUR /257 /2023 () //	
50	D-BLAPL/16764/2025	PADMABATI NAYAK @ DURGI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JEYPORE SADAR /59 /2025 () //	
51	D-BLAPL/16769/2025	MANTU BEHERA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	JASHIPUR /77 /2022 () //	
52	D-BLAPL/16770/2025	SRIKANTA NAIK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MARKAT NAGAR /9 /2025 () //	
53	D-BLAPL/16771/2025	RAHUL @ ANIL ROUT VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	KHAJURIPADA /115 /2025 () //	
54	D-BLAPL/16772/2025	SITARAM MANDAL VS STATE OF ODISHA	ABHIJIT DAS VS	KUMBHARAPARA /101 /2025 () //	
55	D-BLAPL/16774/2025	GANI @ GANESH PRUSTY VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	HINJILI /125 /2025 () //	
56	D-BLAPL/16776/2025	BARTHALAMI DIGAL @ BARTHALAM VS STATE OF ODISHA	NALINI KANTA SAHOO VS	/ /0 () //	
57	D-BLAPL/16778/2025	AJAY KUMAR DAS @ SAMBHU	SAILAZA NANDAN DAS	MANCHESWAR P.S. /91 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/16784/2025	SIBA PRASAD SAHU	GAJENDRANATH ROUT	SATYABADI /119 /2025	AOR20220004106C202500094
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/16785/2025	BABUNA @ BALARAM SAHOO	PRADIPTA BEURA	ATHGARH /97 /2015	AOD20220004020C202500020
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-CMAPL/22775/2025	SIBARAM MAHARANA	ADV.	//	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-CMP/22722/2025	RATANLAL AGRAWAL	SURAJ MOHANTY	//	
		VS	VS	()	
		GOBINDA PRADHAN		//	
62	D-CMP/22748/2025	KUMARI KALYANI @ KALYANI GAJAPATI	PRASANNA KUMAR MISHRA	//	
		VS	VS	()	
		SARVAGNYA JAGANNATH GAJAPATI NARAYAN DEV		//	
63	D-CMP/22773/2025	SULATA SAHANI	LAXMINARAYAN PATEL	//	
		VS	VS	()	
		SUSHIL KUMAR MOHANTY		//	
64	D-CONTC/22719/2025	MADHUSUDAN PATRA	ADV.	//	
		VS	VS	()	
		SATYABRATA SAHOO, ADDL.CHIEF SECRETARY,FOREST,ENVIRONMENT AND CLIMATE CHANGE DEPARTMENT, ODISHA			
65	D-CONTC/22736/2025	SUBODH KUMAR BEHERA	ADV.	//	
		VS	VS	()	
		DEORANJAN KUMAR SINGH, IAS		//	
66	D-CONTC/22760/2025	M/S.SWASTIK STEVEDORES PVT. LTD., CUTTACK	ADV.	//	
	CONTC/2441/2025	VS	VS	()	
		CHANCHAL RANA, IAS		//	
67	D-CONTC/22767/2025	PHARUK MALLIK	ADV.	//	
		VS	VS	()	
		RAJESH PRAVAKAR PATIL, IAS		//	
68	D-CRLA/16632/2025	MANOJ KUMAR PARIDA	PUSPAMITRA MOHAPATRA	JAGATSINGPUR /152 /2013	
		VS	VS	()	

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69	D-CRLA/16636/2025	STATE OF ODISHA SUMANTA BEHERA VS	NITYANANDA MOHAPATRA VS	// NAKTIDEUL /69 /2013 ()	
70	D-CRLA/16658/2025	STATE OF ODISHA SUSHANTA KISAN VS	AKSHAYA KUMAR SAHOO VS	// REAMAL /108 /2019 ()	AOR20250000491C202500004
71	D-CRLA/16664/2025	STATE OF ODISHA GIRISH CHANDRA SAHOO VS	MANOJ KUMAR PATI VS	// AGALPUR /186 /2024 ()	
72	D-CRLA/16676/2025	STATE OF ODISHA RASA MUNDA VS	AKSHAYA KUMAR SAHOO VS	// BARKOTE /170 /2024 ()	AOR20250000491C202500005
73	D-CRLA/16697/2025	STATE OF ODISHA UANSHU PODH VS	TARA PRASAD MOHAPATRA VS	// PATNAGARH /196 /2023 ()	
74	D-CRLA/16702/2025	STATE OF ODISHA AMARNATH PANDA VS	TARA PRASAD MOHAPATRA VS	// BHANJPUR /31 /2025 ()	
75	D-CRLA/16737/2025	STATE OF ODISHA PRABIN KUMAR DHURUA VS	DIBYAJYOTI SAHOO VS	// LAIKERA /159 /2021 ()	
76	D-CRLMA/16621/2025	STATE OF ODISHA PRASHANT SETHI VS	SURAJ MOHANTY VS	// //0 ()	
77	D-CRLMC/16625/2025	STATE OF ODISHA RUSHI PRADAS NAHAK VS	SURAJ MOHANTY VS	// TOMANDO /11 /2017 ()	
78	D-CRLMC/16631/2025	STATE OF ODISHA AMULYA KUMAR MISHRA VS	RABI NARAYAN MOHANTY VS	// SATYABADI /119 /2005 ()	
79	D-CRLMC/16651/2025	STATE OF ODISHA TRINATH BEHERA VS M.RAVI	SHIBANI SHANKAR PRADHAN VS	// GOPALPUR /95 /2022 ()	

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80	D-CRLMC/16655/2025	ASHISH PRADHAN VS STATE OF ODISHA	BIDYADHAR PANDA VS	THELKOLOI PS /62 /2013 () //	AOR20220001945C202500028
81	D-CRLMC/16670/2025	SARAT KUMAR JENA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	AUL /162 /2024 () //	
82	D-CRLMC/16674/2025	BISHAL SUBUDHI VS STATE OF ODISHA	ABHAS MOHANTY VS	PURIGHAT /124 /2021 () //	
83	D-CRLMC/16679/2025	AJAY KUMAR PALAI VS STATE OF ODISHA	DEVASHIS PANDA VS	DELANGA /38 /2004 () //	
84	D-CRLMC/16683/2025	SAROJ KANTA MOHANTY VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /79 /2025 () //	
85	D-CRLMC/16687/2025	SAROJ PADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LATHOR /66 /2023 () //	
86	D-CRLMC/16706/2025	KALYAN PRASAN BEHERA VS STATE OF ODISHA	SURYAKANTA DASH VS	BARKOTE /137 /2021 () //	
87	D-CRLMC/16722/2025	BAYA SAHU VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	K.NUAGAON /252 /2024 () //	
88	D-CRLMC/16727/2025	BIDYADHAR MAJHI @ BIDU VS STATE OF ODISHA	KULDEEP MOHANTY VS	SAHADEV KHUNTA /63 /2017 () //	AOD20240000012C202500109
89	D-CRLMC/16750/2025	SAMIR ROUT@SAMEER KUMAR ROUT VS STATE OF ODISHA	LALITENDU BHUYAN VS	/ /0 () //	
90	D-CRLMC/16754/2025	THUNI@TARINI JENA VS STATE OF ODISHA	LALITENDU BHUYAN VS	GHASIPURA /160 /2014 () //	
91	D-CRLMC/16779/2025	BANK OF INDIA, KHORDHA	PUSPAMITRA MOHAPATRA	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMC/16780/2025	AZAD ROY	SUSANTA KUMAR BARAL	AUL /569 /2023	AOR20220001297C202500147
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/16781/2025	SONAMUNI MADKAMI	NIRANJAN PANDA	//	AOD20250000124C202500006
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/16782/2025	DIROJIO SAHU	PARTHA SARATHI DAS	//	AOD20240000364C202500096
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/16783/2025	NARESH UTHANSINGH	MANORANJAN PADHY	BAMUNIGAM /49 /2022	AOD20220003086C202500089
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMP/16693/2025	DAMAYANTI DHARUA	JAYADEBA BEHERA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMP/16715/2025	MAMATA PATTNAIK	KABIRAJ PRADHAN	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMP/16743/2025	KARTIK CHANDRA MALLICK	SUSHANTA HARICHANDAN	//0	
		VS	VS	()	
		SAILABALA MALLICK		//	
99	D-FAO/22797/2025	STATE OF ODISHA	SANJIB KUMAR SWAIN,A.G.A	//	LOD20240000200C202500284
		VS	VS	()	
		MANOJ KUMAR SAMAL		//	
100	D-MACA/22778/2025	TATA AIG GENERAL INSURANCE CO.LTD., SAMBALPUR	RAM ALI KHAN	//	
		VS	VS	()	
		HARIBANDHU PADHI@PADHEE		//	
101	D-MACA/22803/2025	MANAGER(LEGAL), M/S. CHOLAMANDALAM GENERAL INSURANCE CO.LTD., BBSR	RAMSURIAN	//	
		VS	VS	()	
		BAJENI ROUT		//	
102	D-MATA/22820/2025	SEEMA DALEI@SAHU	DIPTI RANJAN MOHAPATRA	//	
		VS	VS	()	

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103	D-RPFAM/22757/2025	SANTOSH SAHU RAM PRASAD SETH VS	ASWINI KUMAR DASH VS	// // 0	
104	D-RPFAM/22772/2025	KARUNAMAYEE SETH SANDHYARANI PANIGRAHI VS	PRASANTA KUMAR SAHOO VS	// // 0	
105	D-RSA/22763/2025	DADHIBAMANA PANDA APPILINENI TYAGRAJ NAIDU VS	GOPINATH MISHRA VS	// // 0	
106	D-RSA/22792/2025	SAILENDRA NARAYAN SENAPATI DIPTI BISWAL VS	SUKANTA KUMAR NAYAK VS	// // 0	
107	D-RSA/22808/2025	M/S. ELEGANT ELECTRONIC, KHURDA UCO BANK, KORAPUT VS	BIBEKANANDA UDGATA VS	// // 0	
108	D-RSA/22811/2025	M/S. MANIKRISHNA HOTELS PVT. LTD., KORAPUT UCO BANK, KORAPUT VS	BIBEKANANDA UDGATA VS	// // 0	
109	D-RVWPET/22823/2025	MAMATA KUMARI SAHOO@MAMTA SAHOO VS ARPITA SAHOO	DIPTI RANJAN BHOKTA VS	// // 0	
110	D-SAO/22814/2025	BADAL KUMAR NAYAK VS NARENDRA NAYAK	NIROD KUMAR SAHU VS	// // 0	
111	D-TRP(C)/22821/2025	JAYASHREE PANDA VS MANAS KUMAR PANDA	HARIPRASAD OJHA VS	// // 0	
112	D-WA/22796/2025	STATE OF ODISHA VS SANTOSH KUMAR RATHA	SANJIB KUMAR SWAIN,A.G.A VS	// // 0	LOD20240000172C202500274
113	D-WA/22812/2025	STATE OF ODISHA VS NRUSINGH NATHA RATHA	PRAVAT KUMAR PANDA,A.S.C VS	// // 0	LOD20240000200C202500285

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114	D-WA/22826/2025	STATE OF ODISHA VS B ABAKASH	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //	LOD20240000172C202500276
115	D-WA/22827/2025	STATE OF ODISHA VS RANJIT KUMAR SAHU	PRAVAT KUMAR PANDA,A.S.C VS	// 0 //	LOD20240000172C202500275
116	D-WA/22828/2025	STATE OF ODISHA VS SATYAPRIYA KHUNTIA	PRAVAT KUMAR PANDA,A.S.C VS	// 0 //	LOD20240000200C202500286
117	D-WP(C)/22714/2025	SMT. SANDHYARANI MISHRA VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// 0 //	AOR20220001665C202500052
118	D-WP(C)/22715/2025	SRIKANTA TRIPATHY VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// 0 //	AOR20220001665C202500053
119	D-WP(C)/22716/2025 WP(C)/15697/2025	DINABANDHU DALEI VS THE BRANCH HEAD, TATA CAPITAL LTD., KHURDA	SATYA PRAKASH SATAPATHY VS	// 0 //	
120	D-WP(C)/22717/2025 WP(C)/15689/2025	PRANATI PANI VS GOVT OF INDIA	ANUPAM RATH VS	// 0 //	
121	D-WP(C)/22718/2025	JANMAJAYA ROUT VS STATE HEAD RVM (TATA MOTOR FIN LTD) KHURDA	BRAJA MOHAN SARANGI VS	// 0 //	
122	D-WP(C)/22720/2025 WP(C)/15706/2025	M/S SENATOR INFOTECH PVT. LTD., KHURDA VS THE PRESIDING OFFICER, DEBT RECOVERY TRIBUNAL, CUTTACK	BISWA PRAKASH DHAL VS	// 0 //	
123	D-WP(C)/22721/2025	KARUNYA GIRIDHARI VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //	
124	D-WP(C)/22723/2025	HULLAS PARIDA VS THE COLLECTOR, PURI	BRAJA MOHAN SARANGI VS	// 0 //	
125	D-WP(C)/22724/2025	ARATA KUMAR SWAIN	GOPINATH MISHRA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
126	D-WP(C)/22725/2025	M/S SENATOR INFOTECH PVT. LTD., KHURDA	BISWA PRAKASH DHAL	//	
	WP(C)/15696/2025	VS	VS	0	
		THE PRESIDING OFFICER, DEBT RECOVERY TRIBUNAL, CUTTACK		//	
127	D-WP(C)/22726/2025	JAYARAM BEHERA	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
128	D-WP(C)/22727/2025	M/S. SUPER FOOD, MADHUPATNA, CUTTACK	SIDHARTH SHANKAR PADHY	//	
	WP(C)/15693/2025	VS	VS	0	
		STATE OF ODISHA		//	
129	D-WP(C)/22728/2025	GOPAL NAYAK	SWAPNIL ROY	//	
	WP(C)/15702/2025	VS	VS	0	
		STATE OF ODISHA		//	
130	D-WP(C)/22729/2025	MANDAKINI PRUSTY	HEMANTA KUMAR MOHANTA	//	
	WP(C)/15721/2025	VS	VS	0	
		ADDL DIST.MAGISTRATE MAYURBHANJ		//	
131	D-WP(C)/22730/2025	RABINARAYAN NAYAK	RABINARAYAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
132	D-WP(C)/22731/2025	NIKUNJA BIHARI MOHAPATRA	SANDEEP RATH	//	
	WP(C)/15705/2025	VS	VS	0	
		STATE OF ODISHA		//	
133	D-WP(C)/22732/2025	K.BHABANI	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
134	D-WP(C)/22733/2025	NIRMALA BARIK	SWARUP KUMAR PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
135	D-WP(C)/22734/2025	SUDHAKAR GIRI	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
136	D-WP(C)/22735/2025	PRABIR KUMAR DAS		//	
		VS	VS	0	

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137	D-WP(C)/22737/2025	STATE OF ODISHA NARESH KUMAR MAHANANDA VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
138	D-WP(C)/22738/2025	STATE OF ODISHA BIKRAM KESHARI BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
139	D-WP(C)/22739/2025	STATE OF ODISHA BHUBANESWAR DANDSENA VS	RABINDRANATH PRUSTY VS	// // 0	
140	D-WP(C)/22740/2025	STATE OF ORISSA SAI ALOK JENA VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
141	D-WP(C)/22741/2025	STATE OF ODISHA K. INDRAJEET PRASAD VS	SAROJ KUMAR PADHY VS	// // 0	
142	D-WP(C)/22742/2025	STATE OF ODISHA PUSPAMALA ROUT VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
143	D-WP(C)/22743/2025	STATE OF ODISHA BASANTI PRADHAN VS	MANAS PATI VS	// // 0	AOR20220001535C202500102
144	D-WP(C)/22744/2025	STATE OF ODISHA MANOJ KUMAR SA VS	SAROJ KUMAR PADHY VS	// // 0	
145	D-WP(C)/22745/2025	STATE OF ODISHA ARUN KUMAR ROUTA VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
146	D-WP(C)/22746/2025 WP(C)/15707/2025	STATE OF ODISHA AJAY KUMAR JOSHI VS THE COMMISSIONER OF ENDOWMENT, ODISHA	BIKASH JENA VS	// // 0 //	
147	D-WP(C)/22747/2025 WP(C)/15698/2025	SUVASHREE ROUTRAY VS STATE OF ODISHA	SAMVIT MOHANTY VS	// // 0 //	

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148	D-WP(C)/22749/2025	IPSITA BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
149	D-WP(C)/22750/2025	RANJITA SAHOO VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
150	D-WP(C)/22751/2025	CHARUSMITA PARIDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
151	D-WP(C)/22752/2025	G.MOHAN VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //	
152	D-WP(C)/22753/2025	LINGARAJ BEHERA VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //	
153	D-WP(C)/22754/2025	ANTUNI KISHAN VS STATE OF ODISHA	JITENDRA KUMAR LENKA VS	// 0 //	AOD20240000806C202500020
154	D-WP(C)/22755/2025	NARENDRA PRASAD RAUL VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
155	D-WP(C)/22756/2025 WP(C)/15701/2025	BAPI SINGH VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //	
156	D-WP(C)/22758/2025	BANKI ANCHALIKA ADIBASI HARIJAN KALYAN PARIKRAMA VS UNION OF INDIA	SAMIR KUMAR MISHRA VS	// 0 //	AOR20220001616C202500061
157	D-WP(C)/22759/2025	ASHOK KUMAR ROUT VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
158	D-WP(C)/22761/2025 WP(C)/15712/2025	BANAMALI NAYAK VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //	
159	D-WP(C)/22762/2025	BHARATI SAHOO	DILIP KUMAR SAHU	//	AOR20220001727C202500071

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/22764/2025	DURGA MADHAB MOHAPATRA	SUSHANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
161	D-WP(C)/22765/2025	PRADEEP KUMAR MANDAL	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/22766/2025	BHAIRABI BEHERA	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
163	D-WP(C)/22768/2025	HEMANTA KUMAR PRADHAN	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/22769/2025	SK. ALLAUDDIN	SHIVSANKAR MOHANTY	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
165	D-WP(C)/22770/2025	KALANDI CHARAN BEHERA	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/22771/2025	RAJA YADAV	SARADA PRASAD DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/22774/2025	NABAGHANA NAIK	SIDHANT KUMAR JENA	//	
		VS	VS	0	
		M.C.L SAMBALPUR		//	
168	D-WP(C)/22776/2025	NIRUPAMA NAIK	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/22777/2025	CHITTARANJAN DHAL	BIKRAM CHANDRA GHADEI	//	
		VS	VS	0	
		THE PRINCIPAL-CUM-SECY OF UPENDRANATH SARADA MAHAVIDYALA, JAJPUR		//	
170	D-WP(C)/22779/2025	PRIYANSU MOHARANA	SIDHARTHA DAS	//	
		VS	VS	0	

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171	D-WP(C)/22780/2025	KALPATARU MOHARANA BHRAMARBAR MOHAPATRA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// // ()	
172	D-WP(C)/22781/2025	BIDU SABAR VS STATE OF ODISHA	PRATAP KESHARI DEO VS	// // ()	
173	D-WP(C)/22782/2025	PRATIMA PRADHAN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// // ()	
174	D-WP(C)/22783/2025	Baidhar Khatua VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// // ()	AOR20220001727C202500072
175	D-WP(C)/22784/2025	SHYAM SUNDAR MOHAPATRA VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// // ()	
176	D-WP(C)/22785/2025	POULASTI PRADHAN VS SUPERINTENDENT ENGINEER, ELECTRICAL, TPWODL, SAMBALPUR	MANAS KUMAR CHAND VS	// // ()	
177	D-WP(C)/22786/2025	Pradeep Kumar Rath VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// // ()	AOR20220001586C202500046
178	D-WP(C)/22787/2025	KALPANA BHOI VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// // ()	
179	D-WP(C)/22788/2025	MANAMOHAN BEHERA VS PRESIDING OFFICER, CENTRAL GOVERNMENT INDUSTRIAL TRIBUNAL CUM LABOUR COURT, BBSR	SOHAN MISHRA VS	// // ()	
180	D-WP(C)/22789/2025	JAYANTI DEI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// // ()	AOR20220001727C202500073
181	D-WP(C)/22790/2025	BISWANATH MUNDA VS STATE OF ORISSA	MANORANJAN PADHI VS	// // ()	

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182	D-WP(C)/22791/2025	NALINI SAHOO VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //	AOR20220001727C202500075
183	D-WP(C)/22793/2025	RUPALI MALIK VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //	
184	D-WP(C)/22794/2025	ASHARAM MAJHI VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //	
185	D-WP(C)/22795/2025	PURNA CHANDRA MOHANTY VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202500103
186	D-WP(C)/22798/2025	RAJIBA KUMAR NAYAK VS STATE OF ORISSA	TUKUNA KUMAR MISHRA VS	// 0 //	
187	D-WP(C)/22799/2025	RAHAS MOHAPATRA VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //	
188	D-WP(C)/22800/2025	SHUSIL KUMAR DAS VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //	
189	D-WP(C)/22801/2025	KARMIKA PUTEL VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //	
190	D-WP(C)/22802/2025	ARATI BEHERA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //	AOR20220001727C202500076
191	D-WP(C)/22804/2025	AKSHAYA KUMAR DALAI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //	AOR20220001727C202500074
192	D-WP(C)/22805/2025	SARAT NAYAK @ SARAT CHANDRA NAYAK VS COMMISSIONER CONSOLIDATION, BBSR	HRUDANANDA MOHAPATRA VS	// 0 //	
193	D-WP(C)/22806/2025	SURESH GARDIA	MITHUN DAS	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/22807/2025	SABITA KUMARI PANDA	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/22809/2025	DEBASISH JAGADEV	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/22810/2025	BRES INFRA STRCUTRE PVT. LTD., TALAMAHALA, KHURDA	CHITRANI MALLICK	//	
		VS	VS	0	
		DISTRICT SUB-REGISTRAR, PURI		//	
197	D-WP(C)/22813/2025	BANAMALI PALAI	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		THE TAHASILDAR CHILIKA, KHURDA		//	
198	D-WP(C)/22815/2025	NIRUPAMA PALEI	NIRANJAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/22816/2025	SUBHAM KUMAR DORA	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
200	D-WP(C)/22817/2025	SANTOSH KUMAR PATRA	SAPAN KUMAR PAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
201	D-WP(C)/22818/2025	HARAPRIYA NANDA	SAPAN KUMAR PAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
202	D-WP(C)/22819/2025	HARAPRIYA NANDA	SAPAN KUMAR PAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
203	D-WP(C)/22822/2025	KELU CHARAN MARTHA	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202500075
		VS	VS	0	
		THE COMMISSIONER CT AND GST		//	
204	D-WP(C)/22824/2025	M/S SUMEET SECURITY SERVICE	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202500074
		VS	VS	0	

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205	D-WP(C)/22825/2025	STATE OF ODISHA PRASANNA KUMAR PARHI VS	DILLIP KUMAR RAY VS	// // ()	
206	D-WP(C)/22829/2025	COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPT., BBSR HIMANSU SEKHAR SAHU VS	PRAVASH CHANDRA MAHAPATRA VS	// // ()	AOR20240001111C202500011
207	D-WP(C)/22830/2025	STATE OF ODISHA NATIONAL HIGHWAY AUTHORITY OF INDIA VS	SURYA NARAYAN JAGADEV VS	// // ()	AOR20250000546C202500002
208	D-WPCRL/16766/2025	UNION OF INDIA AJAYA KUMAR JENA VS	HAREKRUSHNA MALIK VS	// // ()/	
209	D-ABLAPL/16615/2025	STATE OF ODISHA HEMANTA KUMAR SENAPATI VS	SWARUP KUMAR PATNAIK VS	// // ()	AIR FIELD P.S. /152 /2025
210	D-ABLAPL/16620/2025	STATE OF ODISHA RAKESH NAYAK @ RAJESH KUMAR NAYAK VS	TANMAY MISHRA VS	// // ()	KHANDAGIRI P.S. /296 /2025
211	D-ABLAPL/16622/2025	STATE OF ODISHA SARAT BAG VS	MANOJ KUMAR PATI VS	// // ()	PATNAGARH /23 /2022
212	D-ABLAPL/16626/2025	STATE OF ODISHA HRUDANANDA TANDI @ HRUDANANDA @ AMUL TANDI VS	TARA PRASAD MOHAPATRA VS	// // ()	BELPARA /64 /2021
213	D-ABLAPL/16627/2025	STATE OF ODISHA SURESH KUMAR ROUT VS	SANJIB KUMAR BHANJADEO VS	// // ()	KHURDA SADAR /143 /2025
214	D-ABLAPL/16629/2025	STATE OF ODISHA MAHESWAR PANDA VS	TARA PRASAD MOHAPATRA VS	// // ()	SATYABADI /19 /2025
215	D-ABLAPL/16633/2025	STATE OF ODISHA RATNAKAR SAMANTARAY VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	// // () //	JODAPADAR /85 /2019

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216	D-ABLAPL/16635/2025	PRAVAT KU. PATTANAİK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PIPLI /217 /2025 () //	
217	D-ABLAPL/16637/2025	JHANKAR @ PABITRA DHARUA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BELPARA /112 /2025 () //	
218	D-ABLAPL/16638/2025	SUBHADRA MANDAL @ TUKA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BHOGRAI /152 /2025 () //	AOR20220003422C202500064
219	D-ABLAPL/16640/2025	BHIMAKANTA TAREI @ BHIMA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /184 /2025 () //	
220	D-ABLAPL/16641/2025	BIMAL PRASAD BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PURI SADAR /292 /2025 () //	
221	D-ABLAPL/16642/2025	MD. ASRAF SIDDIQUE VS STATE OF ODISHA	BIDYADHAR PANDA VS	SAMBALPUR TOWN /101 /2025 () //	AOR20220001945C202500029
222	D-ABLAPL/16643/2025	SHANKAR SINGH VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	/ /0 () //	
223	D-ABLAPL/16644/2025	ABHAY @ ABHAY KUMAR PARIDA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// () //	AOR20220003422C202500065
224	D-ABLAPL/16645/2025	GOUTAM MALLICK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /59 /2021 () //	
225	D-ABLAPL/16647/2025	JHARIA SEHI @ JHARIA KUMAR SEHI VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	KHAMAR /242 /2025 () //	AOR20220001648C202500057
226	D-ABLAPL/16648/2025	RAJA RAO VS STATE OF ODISHA	PRASANA KUMAR PANDA VS	/ /0 () //	
227	D-ABLAPL/16649/2025	SUBRAT KUMAR NAYAK @ SUBRAT NAYAK @ MAMNUPAM DASH		AUL /228 /2015	

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	ABLAPL/6509/2025	VS STATE OF ODISHA	VS	() //	
228	D-ABLAPL/16653/2025	RAJA RAO VS STATE OF ODISHA	PRASANA KUMAR PANDA VS	/ /0 () //	
229	D-ABLAPL/16657/2025	RAJA RAO VS STATE OF ODISHA	PRASANA KUMAR PANDA VS	/ /0 () //	
230	D-ABLAPL/16661/2025	RAJA RAO VS STATE OF ODISHA	PRASANA KUMAR PANDA VS	/ /0 () //	
231	D-ABLAPL/16662/2025 ABLAPL/6508/2025	UGRASEN MOHANTA @ MAHANTA VS STATE OF ODISHA	ANUPAM DASH VS	MARINE PS AT ARJIPALLI /65 /2025 () //	
232	D-ABLAPL/16663/2025	D.RAJESH VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	CAPITAL P.S. /147 /2025 () //	
233	D-ABLAPL/16665/2025	RAJA RAO VS STATE OF ODISHA	PRASANA KUMAR PANDA VS	/ /0 () //	
234	D-ABLAPL/16667/2025	RAMACHANDRA SWAIN VS STATE OF ODISHA	ANUPAM DASH VS	RAMBHA (CHATRAPUR) /324 /2025 () //	
235	D-ABLAPL/16668/2025	RAJA RAO VS STATE OF ODISHA	PRASANA KUMAR PANDA VS	/ /0 () //	
236	D-ABLAPL/16669/2025	SRINIBAS ROUT VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	BALIAPANDA /72 /2020 () //	
237	D-ABLAPL/16671/2025	BHUBANESWAR @ BHUNESWAR YADAV VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /50 /2022 () //	
238	D-ABLAPL/16675/2025	PRIYABRATA DAS VS	NALINI KUMAR JENA VS	ANGUL TOWN /264 /2014 ()	

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239	D-ABLAPL/16680/2025 ABLAPL/6500/2025	STATE OF ODISHA ABDUL RUPCHAN KHAN VS STATE OF ODISHA	SUSANTA KUMAR NATH VS	// JALESWAR /259 /2025 ()	
240	D-ABLAPL/16682/2025	JAGABANDHU JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// KAMARDA /82 /2025 ()	
241	D-ABLAPL/16686/2025	MIR KHATUA @ MIR IBRAHIM VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// RAJKANIKA /159 /2025 ()	
242	D-ABLAPL/16689/2025	SANJAY PRADHAN VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// CHANDAPUR /70 /2025 ()	
243	D-ABLAPL/16691/2025	PRASANT KU BHUYAN @ KALU BHUYAN VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// KABISURYANAGAR /334 /2024 ()	
244	D-ABLAPL/16692/2025	KESHAB CHANDRA DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// KAMARDA /80 /2025 ()	
245	D-ABLAPL/16694/2025	SATYA SWARUP SAMANTARAY VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// BADAGODA P.S. /159 /2025 ()	
246	D-ABLAPL/16695/2025	PRASANTA SAHOO VS STATE OF ODISHA	SOUMYA SEKHAR PARIDA VS	// KAMAKHYANAGAR /270 /2025 ()	
247	D-ABLAPL/16698/2025	MINAHAJ KHAN VS STATE OF ODISHA	PRATIK DASH VS	// PURUNABAZAR /126 /2025 ()	
248	D-ABLAPL/16699/2025	CHHABILATA SINGH VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	// BADACHANA /147 /2025 ()	
249	D-ABLAPL/16700/2025	SIDHARTHA NARAYAN SAHOO VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// ODAGAON /158 /2025 ()	

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250	D-ABLAPL/16701/2025	MOHAN @ MANMOHAN SAHU VS STATE OF ODISHA	ABHILASH MISHRA VS	TARBHA /104 /2025 () //	
251	D-ABLAPL/16704/2025	SK. JAUDDIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /49 /2025 () //	
252	D-ABLAPL/16705/2025	BABU @ SUBHRAKANTA DEBATA VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	INDUASTRIAL,NISA /43 /2025 () //	
253	D-ABLAPL/16708/2025	SRIMANTA KUMAR MAJHI VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	TIHIDI /160 /2025 () //	
254	D-ABLAPL/16709/2025	CHINTU @ MANOJ KUMAR SAHOO VS STATE OF ODISHA	BIPIN KUMAR CHOUDHURY VS	KUJANGA /87 /2025 () //	
255	D-ABLAPL/16710/2025	DIBAKAR JENA @ BABU VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BANSADA /210 /2024 () //	
256	D-ABLAPL/16711/2025	PRASHANT KUMAR PARIDA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	PURUNABAZAR /102 /2025 () //	
257	D-ABLAPL/16712/2025	SHIBANANDA RANA @ SIKUN RANA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAIRAKHOL /108 /2025 () //	
258	D-ABLAPL/16713/2025	KABINDRANATH PALEI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	NIRAKARPUR /115 /2025 () //	
259	D-ABLAPL/16714/2025	UTKAL BEHERA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	/ /0 () //	
260	D-ABLAPL/16716/2025	KUMAR PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHALLIKOTE /739 /2023 () //	
261	D-ABLAPL/16717/2025	GANESWAR DAS	PRAVASH CHANDRA JENA	BHADRESWAR /93 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :03/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-ABLAPL/16719/2025	SABITRI HARIJAN @ MAJHI	SANGRAM KESHARI ROUT	TENTULIKHUNTI /28 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-ABLAPL/16720/2025	GOBINDA KUMBHAR	HIMANSHU SEKHAR MISHRA	PUINTALA /141 /2025	AOR20220002238C202500020
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-ABLAPL/16721/2025	MANGULI @ MANGARAJ JENA	BISWARANJAN DALAI	CUTTACK SADAR /418 /2025	AOR20220003722C202500088
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-ABLAPL/16726/2025	MADAN SAHOO	SOUMYA RANJAN DAS	RAGHUNATHPALI /276 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-ABLAPL/16728/2025	JHADESWAR GARADA @ JIBAN	KULDEEP MOHANTY	LAXMIPUR /73 /2025	AOD20240000012C202500111
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-ABLAPL/16729/2025	KANHA @ ANATA KUMAR BEHERA	KULDEEP MOHANTY	OUPADA /60 /2025	AOD20240000012C202500110
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-ABLAPL/16732/2025	SHASHADHAR @ SASHADHAR JENA	SUBRAT KUMAR DAS	SORO /412 /2025	AOR20220001797C202500012
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-ABLAPL/16734/2025	K.NARESH KUMAR REDDY	JAGANNATH BHUYAN	PARLAKHEMUNDI /89 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-ABLAPL/16741/2025	ANIL KUMAR BEHERA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-ABLAPL/16744/2025	BANTY @ AKASH SAMANTRAY	PRAVASH CHANDRA JENA	PARADEEP /202 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-ABLAPL/16745/2025	TAPAN KUMAR DIGAL @ TAPAN DIGAL	MALAYA KUMAR SWAIN	PHULBANI TOWN /219 /2024	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :03/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-ABLAPL/16748/2025	STATE OF ODISHA DANDADHAR KHUNTIA @ DANDUA VS	BIDESHI KUMAR GHADEI VS	// KHANDAPARA /112 /2025 ()	
274	D-ABLAPL/16749/2025	STATE OF ODISHA ANIL KUMAR BARIK @ RAJU PING VS	SUNIL KUMAR PANDA VS	// BELPAHAR /52 /2025 ()	
275	D-ABLAPL/16752/2025	STATE OF ODISHA ATISH KUMAR SAHU VS	SUNIL KUMAR PANDA VS	// / /0 ()	
276	D-ABLAPL/16753/2025	STATE OF ODISHA HEMANT DEY @ HEMANTA KUMAR DEY VS	PRAVASH CHANDRA JENA VS	// RAIBANIA /31 /2025 ()	
277	D-ABLAPL/16755/2025	STATE OF ODISHA RAJ BARIK @ RAJ HARIJAN VS	ACHYUTANANDA PATTANAIAK VS	// JEYPORE SADAR /73 /2025 ()	
278	D-ABLAPL/16757/2025	STATE OF ODISHA SHAKEEL AHAMAD @ MD. SHAKEEL VS	AMIT PRASAD BOSE VS	// MAHILA PS,SEC-3,ROURKELA /9 /2025 ()	
279	D-ABLAPL/16758/2025	STATE OF ODISHA KARTIK BARIK @ KARTIK HARIJAN VS	ACHYUTANANDA PATTANAIAK VS	// JEYPORE SADAR /138 /2025 ()	
280	D-ABLAPL/16759/2025	STATE OF ODISHA TAPAS RANJAN PANDA VS	BHARAT BHUSAN ROUSTRAY VS	// SAHID NAGAR P.S. /215 /2025 ()	
281	D-ABLAPL/16760/2025	STATE OF ODISHA NAITI DIGAL VS	BIBHUTI RANJAN MOHANTY VS	// SARANGADA /79 /2025 ()	
282	D-ABLAPL/16763/2025	STATE OF ODISHA BIJU MALLICK @ BIJU MALIK VS	BIBHUTI RANJAN MOHANTY VS	// BOUDH /171 /2019 ()	
283	D-ABLAPL/16765/2025	STATE OF ODISHA SK.HABIB @ SK.HASIF VS	JAYAKRISHNA MOHAPATRA VS	// DHAMNAGAR /191 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :03/06/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-SAO/22814/2025 SAO/ /	BADAL KUMAR NAYAK MP	NIROD KUMAR SAHU	25/2025
2	D-CRLMP/16034/2025 CRLMP/670/2025	BHUBANESWAR DANDSENA MP	RABINDRA NATH PRUSTY	127/2025
3	D-TRP(C)/22821/2025 TRP(C)/ /	JAYASHREE PANDA MP	HARIPRASAD OJHA	181/2025
4	D-RVWPET/22823/2025 RVWPET/ /	MAMATA KUMARI SAHOO@MAMTA SAHOO MP	DIPTI RANJAN BHOKTA	228/2025
5	D-RVWPET/22823/2025 RVWPET/ /	MAMATA KUMARI SAHOO@MAMTA SAHOO MP	DIPTI RANJAN BHOKTA	229/2025
6	D-RPFAM/22757/2025 RPFAM/ /	RAM PRASAD SETH MP	ASWINI KUMAR DASH	247/2025
7	D-CMAPL/22775/2025 CMAPL/ /	SIBARAM MAHARANA MP	ADV.	300/2025
8	D-MATA/21149/2025 MATA/ /	SAROJ KUMAR MISHRA MP	SHAMBHU CHARAN NATH SHARMA	316/2025
9	D-MATA/22820/2025 MATA/ /	SEEMA DALEI@SAHU MP	DIPTI RANJAN MOHAPATRA	317/2025
10	D-FAO/22797/2025 FAO/ /	STATE OF ODISHA MP	SANJIB KUMAR SWAIN,A.G.A	519/2025
11	D-FAO/22797/2025 FAO/ /	STATE OF ODISHA MP	SANJIB KUMAR SWAIN,A.G.A	520/2025
12	D-BLAPL/6732/2025 BLAPL/2631/2025	DEBARAJ MALLICK MP	BIPIN KUMAR NAYAK	663/2025
13	D-BLAPL/37514/2024 BLAPL/12601/2024	SUNIL SETHI MP	SAROJ KUMAR PADHI	664/2025
14	D-BLAPL/9488/2025 BLAPL/3564/2025	ANIL KUMAR DASH MP	RANJAN KUMAR NAYAK	665/2025
15	D-BLAPL/9010/2025 BLAPL/3301/2025	GHANASHYAM AHUJA @ ROCKY KINGRA MP	ANISPREET KAOR	666/2025
16	D-BLAPL/14062/2025 BLAPL/5030/2025	RUDRA PRASAD SWAIN MP	BISWABHUSAN DAS	667/2025
17	D-BLAPL/3409/2025 BLAPL/1393/2025	ANIL GARTIA MP	BHARAT BHUSAN ROURAY	668/2025
18	D-RSA/22763/2025 RSA/ /	APPILINENI TYAGRAJ NAIDU MP	GOPINATH MISHRA	809/2025
19	D-RSA/22808/2025 RSA/ /	UCO BANK, KORAPUT MP	BIBEKANANDA UDGATA	810/2025
20	D-RSA/22811/2025 RSA/ /	UCO BANK, KORAPUT MP	BIBEKANANDA UDGATA	811/2025
21	D-RSA/22811/2025 RSA/ /	UCO BANK, KORAPUT MP	BIBEKANANDA UDGATA	812/2025
22	D-CMP/22722/2025 CMP/ /	RATANLAL AGRAWAL MP	SURAJ MOHANTY	873/2025
23	D-CMP/22748/2025 CMP/ /	KUMARI KALYANI @ KALYANI GAJAPAT MP	PRASANNA KUMAR MISHRA	874/2025
24	D-ABLAPL/11037/2025 ABLAPL/4367/2025	SAGAR BARIK MP	PRADEEP KUMAR DASH	1094/2025
25	D-ABLAPL/15207/2025 ABLAPL/6024/2025	SATYA PRAKASH DAS MP	ACHYUTANANDA PATTANAIK	1095/2025
26	D-CRLMC/14575/2025	TUSHAR KUMAR PATNAIK	RABINDRA NATH PRUSTY	

	CRLMC/1768/2025	MP		1447/2025
27	D-CRLMC/11759/2025	GOURISHANKAR BEHERA @ TABLU @ GOURISHANKAR	ABHIRAM NATH PRUSTY	
	CRLMC/1587/2025	MP		1448/2025
28	D-CRLMC/16625/2025	RUSHI PRADAS NAHAK	SURAJ MOHANTY	
	CRLMC/ /	MP		1449/2025
29	D-CRLMC/16651/2025	TRINATH BEHERA	SHIBANI SHANKAR PRADHAN	
	CRLMC/ /	MP		1450/2025
30	D-CRLMC/16679/2025	AJAY KUMAR PALAI	DEVASHIS PANDA	
	CRLMC/ /	MP		1451/2025
31	D-CRLMC/16213/2025	BIBHUDUTTA BISWAL	RAKESH BEHERA	
	CRLMC/1940/2025	MP		1452/2025
32	D-CRLMC/16683/2025	SAROJ KANTA MOHANTY	PRAKASH CHANDRA DASH	
	CRLMC/ /	MP		1453/2025
33	D-CRLMC/16782/2025	DIROJIO SAHU	PARTHA SARATHI DAS	
	CRLMC/ /	MP		1454/2025
34	D-CRLMC/16780/2025	AZAD ROY	SUSANTA KUMAR BARAL	
	CRLMC/ /	MP		1455/2025
35	D-MACA/21481/2025	LEGAL MANAGER, FUTURE GENERAL INDIA INSURANCE CO. LTD.	INDIA INSURANCE CO. LTD.	
	MACA/ /	MP		1477/2025
36	D-MACA/22778/2025	TATA AIG GENERAL INSURANCE CO.LTD.	DAMBALIPURAN	
	MACA/ /	MP		1478/2025
37	D-MACA/22803/2025	MANAGER(LLEGAL), M/S. CHOLAMANDALAM GENERAL INSURANCE CO.LTD., BBSR	ADIVENKHA	
	MACA/ /	MP		1479/2025
38	D-CRLA/16636/2025	SUMANTA BEHERA	NITYANANDA MOHAPATRA	
	CRLA/ /	MP		1525/2025
39	D-CRLA/16632/2025	MANOJ KUMAR PARIDA	PUSPAMITRA MOHAPATRA	
	CRLA/ /	MP		1526/2025
40	D-CRLA/16636/2025	SUMANTA BEHERA	NITYANANDA MOHAPATRA	
	CRLA/ /	MP		1527/2025
41	D-CRLA/16632/2025	MANOJ KUMAR PARIDA	PUSPAMITRA MOHAPATRA	
	CRLA/ /	MP		1528/2025
42	D-CRLA/16636/2025	SUMANTA BEHERA	NITYANANDA MOHAPATRA	
	CRLA/ /	MP		1529/2025
43	D-CRLA/16632/2025	MANOJ KUMAR PARIDA	PUSPAMITRA MOHAPATRA	
	CRLA/ /	MP		1530/2025
44	D-CRLA/10508/2025	SUKANTA KUMAR DAS	ANIRUDHA DAS	
	CRLA/434/2025	MP		1531/2025
45	D-CRLA/14948/2025	UDAYA NAIK @ UDAYANATH NAIK	BHARAT BHUSAN ROUSTRAY	
	CRLA/ /	MP		1532/2025
46	D-CRLA/16658/2025	SUSHANTA KISAN	AKSHAYA KUMAR SAHOO	
	CRLA/ /	MP		1533/2025
47	D-CRLA/16658/2025	SUSHANTA KISAN	AKSHAYA KUMAR SAHOO	
	CRLA/ /	MP		1534/2025
48	D-CRLA/16658/2025	SUSHANTA KISAN	AKSHAYA KUMAR SAHOO	
	CRLA/ /	MP		1535/2025
49	D-CRLA/16676/2025	RASA MUNDA	AKSHAYA KUMAR SAHOO	
	CRLA/ /	MP		1536/2025
50	D-CRLA/16676/2025	RASA MUNDA	AKSHAYA KUMAR SAHOO	
	CRLA/ /	MP		1537/2025
51	D-CRLA/16737/2025	PRABIN KUMAR DHURUA	DIBYAJYOTI SAHOO	
	CRLA/ /	MP		1538/2025
52	D-CRLA/16737/2025	PRABIN KUMAR DHURUA	DIBYAJYOTI SAHOO	
	CRLA/ /	MP		1539/2025
53	D-CRLA/16737/2025	PRABIN KUMAR DHURUA	DIBYAJYOTI SAHOO	
	CRLA/ /	MP		1540/2025
54	D-WA/2398/2025	BISWAJIT GARDIA	PRADEEP KUMAR KHUNTIA	
	WA/295/2025	MP		2767/2025
55	D-WA/22796/2025	STATE OF ODISHA	SANJIB KUMAR SWAIN,A.G.A	
	WA/ /	MP		2768/2025
56	D-WA/22796/2025	STATE OF ODISHA	SANJIB KUMAR SWAIN,A.G.A	
	WA/ /	MP		2769/2025
57	D-WA/22796/2025	STATE OF ODISHA	SANJIB KUMAR SWAIN,A.G.A	
	WA/ /	MP		2770/2025

58	D-WA/22812/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	2771/2025
59	D-WA/22812/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	2772/2025
60	D-WA/22826/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	2773/2025
61	D-WA/22826/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	2774/2025
62	D-WA/22827/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	2775/2025
63	D-WA/22827/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	2776/2025
64	D-WA/22828/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	2777/2025
65	D-WP(C)/22716/2025 WP(C)/15697/2025	DINABANDHU DALEI MP	SATYA PRAKASH SATAPATHY	9405/2025
66	D-WP(C)/22717/2025 WP(C)/15689/2025	PRANATI PANI MP	ANUPAM RATH	9406/2025
67	D-WP(C)/22222/2025 WP(C)/15678/2025	SASMITA PATRA MP	LAXMIDHAR DASH	9407/2025
68	D-WP(C)/22720/2025 WP(C)/15706/2025	M/S SENATOR INFOTECH PVT. LTD., KHURDWA MP	BISWA PRAKASH DHAL	9408/2025
69	D-WP(C)/22725/2025 WP(C)/15696/2025	M/S SENATOR INFOTECH PVT. LTD., KHURDWA MP	BISWA PRAKASH DHAL	9409/2025
70	D-WP(C)/19872/2025 WP(C)/14583/2025	SAROJ TIRKEY MP	PRAVAT KUMAR NAYAK	9410/2025
71	D-WP(C)/22727/2025 WP(C)/15693/2025	M/S. SUPER FOOD, MADHUPATNA, CUTTACK MP	ABHARTH SHANKAR PADHY	9411/2025
72	D-WP(C)/22729/2025 WP(C)/15721/2025	MANDAKINI PRUSTY MP	HEMANTA KUMAR MOHANTA	9412/2025
73	D-WP(C)/22729/2025 WP(C)/15721/2025	MANDAKINI PRUSTY MP	HEMANTA KUMAR MOHANTA	9413/2025
74	D-WP(C)/45811/2024 WP(C)/29127/2024	NRUSINGHA BEHERA MP	NIRANJAN PANDA	9414/2025
75	D-WP(C)/22731/2025 WP(C)/15705/2025	NIKUNJA BIHARI MOHAPATRA MP	SANDEEP RATH	9415/2025
76	D-WP(C)/22730/2025 WP(C)/ /	RABINARAYAN NAYAK MP	RABINARAYAN NAYAK	9416/2025
77	D-WP(C)/392/2024 WP(C)/997/2024	PRADEEP KUMAR GOCHHAYAT MP	M/S. BASUDEV PUJARI, B.K.NAYAK, P.A.PANDA,USHARANI PADHI	9417/2025
78	D-WP(C)/53931/2024 WP(C)/33287/2024	SR CONSTRUCTION AND DEVELOPERS, KORAPUT MP	SURAJ KUMAR DALAI	9418/2025
79	D-WP(C)/13305/2025 WP(C)/9483/2025	SATYA RANJAN MOHARANA MP	DEBENDRA KUMAR SAHOO (1)	9419/2025
80	D-WP(C)/22739/2025 WP(C)/ /	BHUBANESWAR DANDSENA MP	RABINDRANATH PRUSTY	9420/2025
81	D-WP(C)/17630/2025 WP(C)/11909/2025	M/S BVG INDIA LIMITED, MAHARASTRA MP	SATYA SINDHU KASHYAP	9421/2025
82	D-WP(C)/37231/2023 WP(C)/37231/2023	SAMARENDRA MOHAPATRA MP	SRINIVAS MOHANTY	9422/2025
83	D-WP(C)/20833/2025 WP(C)/ /	RANJAN NAYAK MP	GYANESWAR SATPATHY	9423/2025
84	D-WP(C)/22253/2025 WP(C)/15699/2025	MRUTYUNJAY SAMANTARAY MP	SARASWATI SENAPATI	9424/2025
85	D-WP(C)/14343/2025 WP(C)/11016/2025	AMAR KUMAR SAHOO MP	GAJENDRANATH ROUT	9425/2025
86	D-WP(C)/22746/2025 WP(C)/15707/2025	AJAY KUMAR JOSHI MP	BIKASH JENA	9426/2025
87	D-WP(C)/22747/2025 WP(C)/15698/2025	SUVASHREE ROURAY MP	SAMVIT MOHANTY	9427/2025
88	D-WP(C)/12567/2025 WP(C)/10697/2025	INDIAN PAINTS AND CHEMICALS PVT. LTD., CUTTACK MP	SURAJ MOHANTY	9428/2025
89	D-WP(C)/22750/2025	RANJITA SAHOO	SAROJA KANTA SAMAL	

	WP(C)/ /	MP		9429/2025
90	D-WP(C)/22752/2025 WP(C)/ /	G.MOHAN MP	SUBASH CHANDRA PUSPALAKA	9430/2025
91	D-WP(C)/22753/2025 WP(C)/ /	LINGARAJ BEHERA MP	BHOJARAJ SETHI	9431/2025
92	D-WP(C)/21138/2025 WP(C)/14923/2025	SURYA NARAYAN BEHERA MP	RAMAKANTA SARANGI	9432/2025
93	D-WP(C)/22755/2025 WP(C)/ /	NARENDRA PRASAD RAUL MP	SUSHANTA KUMAR MISHRA	9433/2025
94	D-WP(C)/22756/2025 WP(C)/15701/2025	BAPI SINGH MP	JAGANNATH BHUYAN	9434/2025
95	D-WP(C)/4191/2022 WP(C)/4191/2022	TAPASWINI PATTANAYAK MP	GYANARANJAN SETHI	9435/2025
96	D-WP(C)/4191/2022 WP(C)/4191/2022	TAPASWINI PATTANAYAK MP	GYANARANJAN SETHI	9436/2025
97	D-WP(C)/22759/2025 WP(C)/ /	ASHOK KUMAR ROUT MP	SUSHANTA KUMAR MISHRA	9437/2025
98	D-WP(C)/22764/2025 WP(C)/ /	DURGA MADHAB MOHAPATRA MP	SUSHANTA KUMAR MISHRA	9438/2025
99	D-WP(C)/22761/2025 WP(C)/15712/2025	BANAMALI NAYAK MP	SAMIR KUMAR MISHRA	9439/2025
100	D-WP(C)/22765/2025 WP(C)/ /	PRADEEP KUMAR MANDAL MP	SUKANTA KUMAR DALAI	9440/2025
101	D-WP(C)/22766/2025 WP(C)/ /	BHAIRABI BEHERA MP	SUBASH CHANDRA PUSPALAKA	9441/2025
102	D-WP(C)/22768/2025 WP(C)/ /	HEMANTA KUMAR PRADHAN MP	PRAVASH CHANDRA JENA	9442/2025
103	D-WP(C)/22770/2025 WP(C)/ /	KALANDI CHARAN BEHERA MP	TUSAR KUMAR MISHRA	9443/2025
104	D-WP(C)/22774/2025 WP(C)/ /	NABAGHANA NAIK MP	SIDHANT KUMAR JENA	9444/2025
105	D-WP(C)/22776/2025 WP(C)/ /	NIRUPAMA NAIK MP	SUKANTA KUMAR DALAI	9445/2025
106	D-WP(C)/22779/2025 WP(C)/ /	PRIYANSU MOHARANA MP	SIDHARTHA DAS	9446/2025
107	D-WP(C)/22700/2025 WP(C)/ /	SAMANWITA ROUT MP	KARUNAKAR RATH	9447/2025
108	D-WP(C)/22785/2025 WP(C)/ /	POULASTI PRADHAN MP	MANAS KUMAR CHAND	9448/2025
109	D-WP(C)/22787/2025 WP(C)/ /	KALPANA BHOI MP	PRIYA RANJAN SINGH	9449/2025
110	D-WP(C)/22788/2025 WP(C)/ /	MANAMOHAN BEHERA MP	SOHAN MISHRA	9450/2025
111	D-WP(C)/22793/2025 WP(C)/ /	RUPALI MALIK MP	AJIT KUMAR MOHANTY	9451/2025
112	D-WP(C)/22798/2025 WP(C)/ /	RAJIBA KUMAR NAYAK MP	TUKUNA KUMAR MISHRA	9452/2025
113	D-WP(C)/22799/2025 WP(C)/ /	RAHAS MOHAPATRA MP	AJIT KUMAR MOHANTY	9453/2025
114	D-WP(C)/22801/2025 WP(C)/ /	KARMIKA PUTEL MP	ASHIS KUMAR MISHRA	9454/2025
115	D-WP(C)/22805/2025 WP(C)/ /	SARAT NAYAK @ SARAT CHANDRA NAYAK MP	KRUDANANDA MOHAPATRA	9455/2025
116	D-WP(C)/22806/2025 WP(C)/ /	SURESH GARDIA MP	MITHUN DAS	9456/2025
117	D-WP(C)/22809/2025 WP(C)/ /	DEBASISH JAGADEV MP	BANSHIDHAR SATAPATHY	9457/2025
118	D-WP(C)/22809/2025 WP(C)/ /	DEBASISH JAGADEV MP	BANSHIDHAR SATAPATHY	9458/2025
119	D-WP(C)/22813/2025 WP(C)/ /	BANAMALI PALAI MP	SUDHIR KUMAR MALLICK	9459/2025
120	D-WP(C)/22825/2025 WP(C)/ /	PRASANNA KUMAR PARHI MP	DILLIP KUMAR RAY	9460/2025

121	D-WP(C)/22822/2025 WP(C)/ /	KELU CHARAN MARTHA MP	KANANBALA ROY CHOUDHURY	9461/2025
122	D-WP(C)/22824/2025 WP(C)/ /	M/S SUMEET SECURITY SERVICE MP	KANANBALA ROY CHOUDHURY	9462/2025